

[Shri Rajeev Chandrasekhar]

trend of corruption and policy capture in Government has not been talked about enough.

While the Government is setting new standards of conduct amongst Ministers, I suggest a two-pronged approach to address the issue of corporates influencing Government policy-making.

- (1) Create a culture of deterrence: The government should draft a new legal framework to ensure that such crimes are prosecuted speedily and fairly. This deterrent is required as an incentive for corporates to follow the rules and laws. The Official Secrets Act must be amended to strengthen the punitive provisions and Fast Track Courts must be established to swiftly prosecute such crimes.
- (2) Create a culture of transparency in Government: Let most of the Government work in the public domain, creating no premium for information while ensuring equal access to all corporates and stakeholders. Where secrecy is required, create a tight system of managing secret documents especially those in National security, Defence, etc.

For India to be a true investment destination and a globally competitive economy, it needs to reform corporate conduct. This is the only way the Government will be able to transform India for the benefit of its citizens.

**Demand for taking steps for recruitment of adequate number of
doctors and para-medical staff in all public health centres
proportionate to population**

SHRI ANUBHAV MOHANTY (Odisha): Sir, the Government is fully aware of the fact that the doctor-population ratio in our country is miserably low. The population in the rural areas and the villages are suffering because of lack of qualified doctors and para-medics. The hon. President of India in his address to the Parliament on the 23rd of February, 2015 has clearly stated that the health and hygiene should be given its due priority. The hon. Prime Minister has also appealed for a 'Swachh Bharat Abhiyan'.

In view of this it is requested that there is immediate necessity to step up the process of recruiting the doctors and the para-medics so that all the Public Health Centres in the rural areas and the villages are adequately staffed with doctors and the para-medical staff in order to cater to the population properly.

Hon. Minister for Health and Family Welfare may kindly take immediate steps to do the needful in this direction.